

get as much allocation as we had asked for.

SHRI HARISH RAWAT : What is the reason for allocating the lowest amount to Uttar Pradesh ?

MR. SPEAKER : Why do they have more population.

SHRIMATI SUSHILA ROHATGI : Uttar Pradesh certainly needs more because their population is the highest as compared to that of other States.

[English]

SHRI PRIYA RANJAN DAS MUNSI : May I know from the hon. Minister, what are the actual yardsticks besides the Plan allocation on education—is it backwardness, illiteracy or the size of the population and also whether, in the 7th Plan period the Minister will consider a proposal to make education free for all women, upto Class XII ?

SHRIMATI SUSHILA ROHATGI : The first part is accepted. In addition to that, there are the availability of the resources, and the priorities given by the State. Governments and the Planning Commission's formulations as well. He spoke about free education for women we are totally with them, but the question is whether it is absolutely possible right now to do it, though the Prime Minister has already spoke about it, and we have taken certain measures in that direction.

Restricted sale of platform tickets at Delhi, New Delhi and Hazrat-Nizamuddin Railway stations

*269. **DR. B.L. SHAILESH :** Will the Minister of TRANSPORT be pleased to state :

(a) whether the Northern Railway has recently taken a decision to restrict the sale of platform tickets at Delhi, New Delhi and Hazrat-Nizamuddin Railway stations during the peak periods from 06.00 hrs. to 08.00 hrs. and 16.00 hrs. to 18.00 hrs.;

(b) if so, the reasons therefor;

(c) the number of complaints received from the general public in this regard;

(d) the details of loss of revenue by restricting the sale of platform tickets; and

(e) whether it is likely to be made permanent ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) With a view to ease congestion on the platform during peak hours.

(c) No written complaints were received. However, the measure was not very popular with the travelling public.

(d) The earning from sale of platform tickets during this 10 day period was less by Rs. 5,160/- as compared to the corresponding 10 day period of last year.

(e) No, Sir.

[Translation]

DR. B.L. SHAILESH : Mr. Speaker, Sir, the hon. Minister is forthright in his reply that he has received no complaint from the public. If he was to introduce such a measure, the public should have been informed that such an arrangement was going to be introduced for 10 days so that the public would not have been put to inconvenience. You have created problem for the passengers by abruptly withdrawing the previous system, because women and children go up the railway platform to receive as well as see off the passengers. But you did not think of the inconvenience the new arrangement was likely to cause them. Here, you have replied in a very forthright manner that no complaint has been received from the public. Will the hon. Minister assure the House that such a situation will now be allowed to be created in future ?

SHRI MADHAVRAO SCINDIA : Such a situation will not arise in future and if at all a need for it is felt a similar situation develops again, we shall review it so that the travelling public is put to least inconvenience.

[English]

SHRI ASUTOSH LAW : What is the meaning of restriction? How will you distinguish a person who is a real attendant or not? Will it not be a discrimination between a man and man? Has the Government evolved any formula to find out who is a real attendant and who is not?

SHRI MADHAVRAO SCINDIA : As the measure has been discontinued, the formula has also been discontinued.

Work done in Hindi in Indian Airlines

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27 • **SHRI DHARAM PAL SINGH MALIK :**

SHRI SUBHASH YADAV :

Will the Minister of TRANSPORT b^o pleased to state :

(a) the kind of work done in Hindi in the various offices of Indian Airlines in the head quarters as also in its regional/zonal offices and various booking and reservation offices in the country; and

(b) the steps taken to promote Hindi in Indian Airlines?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) All communications received in Hindi are being replied to in Hindi. All forms which are to be used by the public are available bilingually and are acceptable in Hindi. Procedural literature of Indian Airlines is progressively being translated and printed bilingually.

(b) Indian Airlines is constantly endeavouring to implement the provisions of the Official Languages Act, 1963 (as amended) and also the Official Languages (use for official purposes of the Union)

Rules, 1976 and various other instructions issued by the Central Government for progressive use of the Official Language. A time-bound programme is prepared every year to introduce Hindi progressively in day-to-day working. Necessary arrangements for teaching Hindi to non-Hindi knowing employees are made and cash incentives are given to those who pass such examinations. Hindi Workshop Training Programmes are conducted regularly for the benefit of Hindi knowing employees and they are urged to do their official work in Hindi.

[Translation]

SHRI DHARAM PAL SINGH MALIK : Mr. Speaker, Sir, in reply to part (a) of my question, the hon. Minister has stated that all communications received in Hindi are being replied to in Hindi and all forms which are to be used by the public are available bilingually and are acceptable in Hindi. Procedural literature of Indian Airlines is progressive by being translated and printed bilingually. But the hon. Minister has not clarified in his reply how the letter received by them in Hindi are being replied to? Is there any record maintaining duplicate copies of those letters in their office or not? I do not have information about it. Secondly, may I know the time by which the translation of procedural literature in Indian Airlines would be completed. Besides, I have noticed that though the tickets of Indian Airlines are printed bilingually, yet the blank columns in the tickets are filled up in English only. In this connection, I would like to submit that by doing so, the very purpose of progressive use of Hindi is defeated and at the same time the officials directives are also violated. Therefore, I would like to know from the hon. Minister what action has been taken or is being taken or is proposed to be taken against those who fill up the Hindi Columns in English?

SHRI JAGDISH TYTLER : Sir, a record is kept in respect of the letter which is replied to. I am not aware of it that Hindi columns are filled up in English as the hon. Member has said. I shall look into it and shall take necessary action